

(c) The proposal of the State Government along with similar other proposals are being considered in the context of the proposed comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes as the amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of Article 341(2) and 342(2) of the Constitution.

Representations for Declaring Some Development Blocks in U. P. as Tribal Areas

84. SHRI HARISH RAWAT : Will the minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received representations for declaring Dharchula, Munsyari and Joshimath development blocks in Uttar Pradesh as tribal areas ;

(b) if so, whether these development blocks will be declared as tribal areas ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). The State Government of Uttar Pradesh proposed to include Dharchula, Munsyari and Joshimath development blocks in the Tribal sub-Plan-area. The proposal is being examined in consultation with the Planning Commission.

[English]

Proposal of Holding Talks Between India and Sri Lanka

85. SHRI HARISH RAWAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is a proposal to hold talks at Secretaries level between India and Sri Lanka for solving the problem of the Tamil people ; and

(b) if so, the reaction of the Government of India thereto and the time by which the talks are likely to be held ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) and (b). Consultations are at present through diplomatic channels at various levels.

Guideline to States Regarding Grant of status of Industry to Tourism

86. SHRI BASUDEV ACHARIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Union Government have given some guidelines to the States with regard to the granting of status of industry to tourism ;

(b) if so, the details of the guidelines ; and

(c) the facilities and concessions that will be available for tourism by getting the status of an industry ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). The Approach Paper for the Seventh Five Year Plan approved by the National Development Council (NDC) in July 1984 recommended that Tourism should be accorded the status of an Industry. The State Governments have accordingly been requested to declare tourism as an industry so that concession available to other industries also become applicable to Tourism. In response to this the following States have already granted Tourism the status of Industry, Meghalaya, Karnataka, West Bengal, Himachal Pradesh and Orissa.

Visit of Minister for National Security of Sri Lanka

87. SHRI CHITTA MAHATA : Will the Minister of EXTERNAL AFFAIRS be pleased to state ;